

(b) Specific information in this regard is not available.

(c) The Government has initiated various measures to improve the health and nutritional status of vulnerable population including:

1. Integrated Child Development Services Schemes (ICDS) including Supplementary nutrition.
2. Emphasis on appropriate Infant and Young Child Feeding.
3. National Programme of Nutritional support to Primary Education (Mid day meal Programme).
4. Specific Programme to prevent and combat micronutrient deficiencies of Vitamin A and Iron and Folic Acid through Vitamin A supplementation for children till the age of 5 years and Iron and Folic Acid supplementation for Pre-school Children, pregnant and lactating women. Iron and Folic Acid syrup has been added in the programme for children 6 to 59 months.
5. National Iodine Deficiency Disorders Control Programme (NIDDCP).
6. Nutrition Education to increase the awareness and bring about desired changes in the dietary practices including the promotion of breast feeding and dietary diversification.
7. Treatment of severe acute malnutrition through Nutrition Rehabilitation Centres (NRCs) set up at public health facilities.
8. Integrated Management of Neonatal and Childhood Illness and malnutrition.
9. Immunization.
10. Maternal Health by promoting institutional deliveries improved coverage and quality of ANC skilled care to Pregnant women, Post- partum care at community level.
11. Janani Suraksha Yojana (JSY)

#### **Vaccination for childhood pneumonia**

3737. SHRI B.K. HARIPRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India is apart beneficiary of the grants made by Bill and Melinda Gates Foundation meant for prevention of childhood pneumonia by vaccination;

(b) whether Global Alliance for Vaccines and Immunization (GAVI) is globally monitoring the vaccination programme including India;

(c) whether independent critical appraisal has established low efficacy of the vaccine as reported in lancet journal and also the bulletin of the WHO; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No.

(d) Not applicable in view of the reply to part (c) above.

#### **Health care facilities for Central Government pensioners**

3738. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Central Government pensioners, other than those of Defence and Railways, living in areas not covered by C.G.H.S. are without any healthcare facilities;

(b) if so, whether Government propose to formulate a scheme to provide them adequate health care as has recently been done in the case of ex-servicemen; and

(c) if so, by when that is likely to be done and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Central Government pensioners living in non-CGHS areas have an option to have a CGHS Card made in the nearest CGHS covered city by paying the appropriate contribution for availing I.P.D. facilities. In addition, they are entitled to get Rs. 100/- per month as fixed medical allowance for OPD expenses.

(b) and (c) The Ministry of Health and Family Welfare has floated an "Expression of Interest" from health insurance agencies and insurance consultants for extending health care facilities to Central Government pensioners not covered by the CGHS, Considering the enormity of the work involved, it is not possible to fix a time limit for introduction of the scheme.

#### **Basic amenities to CGHS dispensary at Kalibari**

3739. SHRI RAJNITI PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an acute shortage of basic amenities like drinking water, toilets, furniture etc. in Homoeopathic dispensary situated at Kalibari due to which patients as well as staff/doctors have to face difficulties;

(b) if so, the efforts being made to sort out them;

(c) whether due to difference between actual postings and sanctioned strength, beneficiaries have to wait for hours;

(d) if so, by when this deficiency would be met;

(e) despite being centrally located, the facility to provide indented medicines the same day is not available; and

(f) if so, whether Government would instruct AYUSH Department suitably?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.